

**OPEN COURT**

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD**

ALLAHABAD this the 08<sup>th</sup> day of January, **2010**

Present:

**HON'BLE MR. A. K. GAUR, MEMBER- J**

**HON'BLE MRS. MANJULIKA GAUTAM, MEMBER- A.**

**ORIGINAL APPLICATION NO. 1593 OF 2005.**

Prem Lata Verma, D/o Shri Laxmi Prasad Verma, Ex-Mobile Booking Clerk, R/o Mohalla Aliganj, Banda.

.....Applicant.

**V E R S U S**

1. The Union of India through General Manager, North Central Railway, Allahabad.
2. The Deputy Director Establishment (N), Railway Board, New Delhi.
3. The General Manager, North Central Railway, Allahabad.
4. The Divisional Railway Manager, North Central Railway, Allahabad.

.....Respondents

Present for the Applicant:

Sri M.K. Srivastava  
Shri K Mohan

Present for the Respondents :

Sri A.K. Pandey  
Shri P.N Rai

**O R D E R**

**BY HON'BLE MR. A.K. GAUR, J.M.**

We have heard Shri Yashwant Singh holding brief of Shri K. Mohan, learned counsel for the applicant and Shri A.K. Pandey, learned counsel for the respondents.

2. Learned counsel for the applicant at the very out set submitted that the he has already preferred a representation dated 27.5.2005 (Annexure-A-9E) before the competent authority. Learned

1. counsel for the applicant would contend that his grievance might be redressed, in case a direction is given to the competent authority to consider and decide the pending representation dated 27.5.2005 (Annexure-A-9E) of the applicant by a reasoned and speaking order within a specified period of time.

3. Shri A.K. Pandey, learned counsel for the respondents stated that controversy has already resolved.

4. Having heard learned counsel for the parties. We hereby direct the competent authority to consider and decide the pending representation dated 27.5.2005 (Annexure-A-9E) of the applicant taking into account the grievance raised in the OA and representation, by a reasoned and speaking order within a period of **three** months from the date of receipt of copy of this order.

5. With the above direction, the OA stands disposed of with no order as to costs.



Member-A



Member-J

Manish/